

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :08/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE-MENTION0803-AT11A.M.-11.05 A.M**

**46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM**

1	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
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Sub Matter(Disposed) : Misc. Application/0000807/2021  
Sub Matter(Disposed) : Misc. Application/0000904/2021

	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co.  ELP
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Sub Matter(Disposed) : Misc. Application/0000808/2021  
Sub Matter(Disposed) : Misc. Application/0000905/2021

**718-ADMISSION-COURT CODE-GDRSTERLING-11.06 AM**

2	SEBI Appeal	91/2022	VILAS JOSHI Vs. SEBI	Juris Matrix Partners LLP
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	SEBI Appeal	92/2022	PRIYADARSHAN MEHTA Vs. SEBI	Juris Matrix Partners LLP
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	SEBI Appeal	93/2022	RAJBHUSHAN DIXI Vs. SEBI	Juris Matrix Partners LLP
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**727-ADMISSION-COURT CODE-NIKKIAO-AT 11.08A.M**

3	SEBI Appeal	100/2022	RAJ KUMAR AGARWAL Vs. SEBI	Mr. Vikas Bengani, Advocate
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Sub Matter : Misc. Application/0000166/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
4	SEBI Appeal	101/2022	ANANT FIN CONSULTANCY PVT. LTD. Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000167/2022		
5	SEBI Appeal	102/2022	MHDS STONE EDGE PVT. LIMITED Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000168/2022		
6	SEBI Appeal	103/2022	ADINATH SHARES AND COMMODITIES PRIVATE LIMTIED Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000169/2022		
7	SEBI Appeal	104/2022	Surendra Kumar Gupta Vs. SEBI	Mr. Vikas Bengani, Advocate
8	SEBI Appeal	105/2022	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000196/2022		
9	SEBI Appeal	106/2022	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000197/2022		
10	SEBI Appeal	107/2022	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000198/2022		
11	SEBI Appeal	108/2022	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000199/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
12	SEBI Appeal	109/2022	Shithala Dealers Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000200/2022		
	Misc. Application	166/2022	RAJ KUMAR AGARWAL-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000100/2022)				
	Misc. Application	167/2022	ANANT FIN CONSULTANCY PVT. LTD.-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000101/2022)				
	Misc. Application	168/2022	MHDS STONE EDGE PVT. LIMITED-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000102/2022)				
	Misc. Application	169/2022	ADINATH SHARES AND COMMODITIES PRIVATE LTD-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000103/2022)				
	Misc. Application	196/2022	Rita Jain-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000105/2022)				
	Misc. Application	197/2022	Rishi Kant Awasthi-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000106/2022)				
	Misc. Application	198/2022	Santosh Kumar Agarwal-URGENCY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000107/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	199/2022	Kamta Prasad Pandey-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000108/2022)	Mr. Vikas Bengani, Advocate
	Misc. Application	200/2022	Shithala Dealers Ltd.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000109/2022)	Mr. Vikas Bengani, Advocate

**343-RA-HEARING-COURTCODE-RARECALL-AT11.10 AM**

13	Review Application	1/2022	Adamina Traders Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000331/2020)	R V Legal
27	Misc. Application	113/2022	Adamina Traders Pvt. Ltd. - DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000331/2020)	

**100-PARTHEARD-COURTCODE-REJECTEDCOMPLAINTS-11.12AM**

14	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate  Mr. Somasekhar Sundaresan, Advocate
	Sub Matter :	Misc. Application/0000193/2021		
	Sub Matter :	Misc. Application/0000194/2021		
	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors. (Main Matter Number :SEBI Appeal/0000144/2021)	AZB and Partners  The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners  The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
15	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates  Shardul A. Mangaldas- R. 2, Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 ( /0000 )	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT11.18AM</u></b>				
16	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS ELP
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				
	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter : Misc. Application/0000681/2021				
<b><u>351-ADM DISPOSAL-COURTCODE-PFUTPRUTRON-11.20AM</u></b>				
17	SEBI Appeal	318/2021	Comfort Intech Ltd. Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	SEBI Appeal	319/2021	Manju Khandelia Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	SEBI Appeal	320/2021	Jugal Chandrakant Thacker HUF Vs. SEBI	Mr. Jugal C. Thacker, Appellant in Person. Vidhii Partners
	Misc. Application	55/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000066/2022)				
	SEBI Appeal	66/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	Jugal C Thacker, Karta
Sub Matter : Misc. Application/0000055/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	67/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
Sub Matter :		Misc. Application/0000069/2022		
	Misc. Application	69/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
(Main Matter Number :SEBI Appeal/0000067/2022)				
	Misc. Application	68/2022	MRS. MANJU KHANDELIA- STAY APPLICATION Vs. SEBI	Adv. Sumit Yadav
(Main Matter Number :SEBI Appeal/0000078/2022)				
	SEBI Appeal	78/2022	MRS. MANJU KHANDELIA Vs. SEBI	Adv. Sumit Yadav
Sub Matter :		Misc. Application/0000068/2022		
<b><u>402-ADMDISPOSAL-CODE-INSIDERINDIABULLS-AT11.22A.M.</u></b>				
18	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats
<b><u>482-ADM-DISPOSAL-COURT CODE-MINISCULE-AT11.25A.M.</u></b>				
19	SEBI Appeal	545/2021	Chandrakanta Laddha Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000953/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	44/2022	SANDEEP JAIN INTERIM RELIF APPLICATION Vs. SEBI	Mukesh Mohan Goyal i/b RGLAWZ Advocates and Co
(Main Matter Number :SEBI Appeal/0000010/2022)				
	SEBI Appeal	10/2022	SANDEEP JAIN Vs. SEBI	Mukesh Mohan Goyal i/b RGLAWZ Advocates and Co

Sub Matter : Misc. Application/0000044/2022  
 Sub Matter(Disposed) : Misc. Application/0000042/2022  
 Sub Matter(Disposed) : Misc. Application/0000043/2022  
 Sub Matter(Disposed) : Misc. Application/0000045/2022

**48-DISPOSAL-COURTCODE-FINANCIALSTATEMENTS-11.27AMM**

20	SEBI Appeal	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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**627-DISPOSAL-COURTCODE-VENMAXLODR-AT-11.30 AM**

21	SEBI Appeal	759/2021	VENMAX DRUGS AND PHARMACEUTICALS LTD. Vs. SEBI	SVRK ASSOCIATES LAW
	SEBI Appeal	760/2021	MR. A. RAMAKRISHNAIAH Vs. SEBI	SVRK ASSOCIATES LAW
	SEBI Appeal	761/2021	MR. A. VENKATESHWARLU Vs. SEBI	SVRK ASSOCIATES LAW
	SEBI Appeal	762/2021	MR. N. KRISHNAIAH Vs. SEBI	SVRK ASSOCIATES LAW
	SEBI Appeal	763/2021	MR. N.V. NARENDER Vs. SEBI	SVRK ASSOCIATES LAW



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	764/2021	MRS. G.S.V. DIVYA JYOTHI Vs. SEBI	SVRK ASSOCIATES LAW
<b><u>650CORAM-HONBLE P.O.-CODE-MISHKAPRICERISE-AT11.32A</u></b>				
22	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	J. L. ADVISORS Mr. Nishit Dhruva, Advocate
	SEBI Appeal	208/2021	Neha Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	209/2021	Pawan Darak Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	210/2021	Sunita Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000539/2021		
	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000156/2021		
	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000157/2021		
71	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000212/2021		
	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000213/2021		
	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000246/2021		
	Misc. Application	539/2021	Kanta Balkishan Jaju- STAY APPLICATION Vs. SEBI	Ms. Neha Achliya, Advocate MDP and Partners
(Main Matter Number :SEBI Appeal/0000213/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>156 ADM-BEFOREHON'BLEP.O.-CODE-MISHKAPRICERISE</u></b>				
	SEBI Appeal	786/2021	MANSI MANOJ RANE Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001361/2021		
76	SEBI Appeal	787/2021	OMPRAKASH SHARMA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001362/2021		
	Sub Matter(Disposed) :	Misc. Application/0001363/2021		
	SEBI Appeal	788/2021	MANISH KUMAR BHATI Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001364/2021		
	SEBI Appeal	789/2021	TEJAS GALA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001369/2021		
	SEBI Appeal	790/2021	TEJAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001370/2021		
	SEBI Appeal	791/2021	PRIYANKA MHAPSEKAR Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001377/2021		
	Sub Matter(Disposed) :	Misc. Application/0001378/2021		
	SEBI Appeal	792/2021	KIRIT RAMNIKLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001379/2021		
	SEBI Appeal	793/2021	VIKRAM SHAH Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001380/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	794/2021	USHA RAKESHKUMAR DIXIT Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001384/2021		
	SEBI Appeal	795/2021	TUSHAR ASHOK THAKUR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001396/2021		
	SEBI Appeal	796/2021	ASHISH ISHWARLAL SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001397/2021		
	SEBI Appeal	797/2021	KETAN JUMAKHLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001398/2021		